



Completion of Recovery Certificate No. 7720 of 2024 dated March 04, 2024 issued against N R Doshi (PAN: AAWPD3242M) in the matter of Safal Herbs Limited (formerly known as Parikh Herbals Limited)

1. Recovery Certificate No. 7720 of 2024 dated March 04, 2024 was drawn against N R Doshi (PAN: AAWPD3242M) for a sum of Rs. 1,08,000/- (Rupees One Lakh and Eight Thousand Only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudicating Officer vide Order No. Order/SM/ AS/2023-24/29325-29337 dated September 20, 2023 in the matter of Safal Herbs Limited (formerly known as Parikh Herbals Limited)
2. In view of the receipt of entire outstanding dues of Rs. 1,40,797/- (Rupees One Lakh Forty Thousand Seven Hundred and Ninety-Seven Only) which includes further interest and costs due under aforesaid recovery certificate, the recovery in said matter stands completed in exercise of powers under sub section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with relevant provisions of the Income-tax Act, 1961.

Given under my hand and seal at Mumbai this 24th Day of December, 2025.

SEAL



RECOVERY OFFICER

Kirtikumar Jadhav
कीर्तिकुमार जाधव
Dy. General Manager & Recovery Officer
द्य महाप्रबंधक एवं वसूली अधिकारी
Securities and Exchange Board of India
भारतीय प्रतिभूति एवं विनियम बोर्ड
Mumbai
मुंबई